

ters etc. Such suggestions are considered as and when received and wherever any suggestion is found acceptable the same is given effect to by making suitable amendment in the tax laws.

Work done on Flood Control in Mahananda Basin by Ganga Flood Control Commission

712. SHRISYED SHAHABUDDIN: Will the Minister of WATER RESOURCES be pleased to state:

(a) the composition of the Ganga Flood Control Commission, its major objectives and the expenditure incurred on the commission, year-wise since its inception;

(b) the particulars of the work done by the Commission on Flood Control in the Mahananda Basin in terms of the Schemes finalised, Scheme implemented, the Scheme under implementation and the Schemes under consideration;

(c) whether the Commission monitors the progress of implementation of the approved schemes by the State Governments concerned which are wholly or partially financed by the Central Government; and

(d) when the comprehensive flood control plan for the Mahananda basin is likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) (i) Apart from the Chairman and two full-time Members, the Ganga Flood Control Commission comprises Chief Engineers in-charge of Flood Control from the Ganga Basin States and also representatives from the concerned Central Organisations.

(ii) The major objectives are to prepare a comprehensive plan of flood control, advise the State Government on technical matters and conduct techno-economic appraisal of flood management schemes.

(iii) The annual expenditure mostly relates to establishment charges. Since its inception in the year 1972 an expenditure of about Rs. 2.85 crores has been incurred upto March, 1989.

(b) The Flood Management works are formulated and implemented by the State Governments.

(c) There is no flood management scheme directly financed by the Central Government in the Ganga basin States.

(d) The comprehensive plan for flood control for Mahananda was initially prepared in the year 1977. The Plan was further updated in the year 1987

Assistance by Nationalised Banks to Minority Communities

713. SHRISYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the number of accounts and the balance outstanding against account holders of various communities in nationalised banks as for the quarter ending December, 1988 and March, 1989 in 40 districts of minority concentration;

(b) the percentage that the advances to minority communities constitute of the total priority sector advances in these districts taken as a whole;

(c) whether Government are considering the measurement of the credit flow to minority communities by public sector banks